

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRLMP.NO. 25026/2010 in CRIMINAL APPEAL NO(s). 1902 OF 2010

SHINDO ALIAS SAWINDER KAUR AND ANR.

Appellant (s)

VERSUS

STATE OF PUNJAB

Respondent(s)

(For bail and office report)

Date: 10/01/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.S. SIRPURKAR
HON'BLE MR. JUSTICE T.S. THAKUR

For Appellant(s) Mr. N.Rai, Sr. Adv.
Mr. Tara Chandra Sharma, Adv.
MS. Neelam Sharma, Adv.

For Respondent(s) Mr. Kuldip Singh, Adv.

UPON hearing counsel the Court made the following
O R D E R

CRLMP.NO. 25026/2010 is rejected.
To be listed in the month of March, 2011.
In the meantime, the paper-books be get ready by the
appellants.

(Shashi Sareen)
Court Master

(Shashi Bala Vij)
Court Master